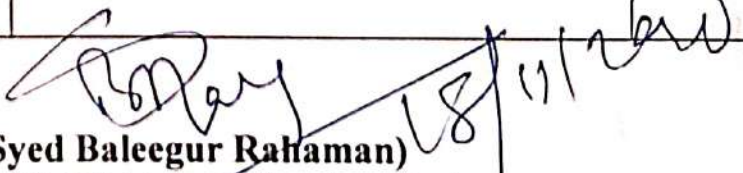


In the Court of Sri. Syed Baleegur Rahaman
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 19.11.2020

(Morning Session)	(Afternoon Session)
Evidence 1. S.C.No.5004/2019 2. M.C.No. 5189/2020 3. M.C.No. 5190/2020 4. M.C.No. 5061/2020 5. P & S.C.No. 5037/2019 6. G & W.C.No.5004/2019 7. M.C.No. 5166/2020	Objection/Hearing 01.Ex.No. 5081/2018 02.Ex.No. 5084/2018 03.Ex.No. 5010/2019 04.Ex.No. 5077/2018 05.Ex.No. 5083/2018 06.Ex.No. 5030/2017 07.Ex.No. 5097/2018 08.R.A.No. 5033/2017 09.M.C. No. 5182/2020 10.M.C.No. 5083/2020 11.M.C.No. 5057/2020
Arguments 8. R.A.No. 5029/2020	Notice 12.R.A.No. 5096/2020 13.R.A.No. 5097/2020
Objection/Hearing 9. A.S.No. 5002/2019 10. A.S.No. 5001/2018 11. A.A.No. 5008/2019 12. Ex.No. 5025/2017 13.Ex.No. 5031/2017 14.Ex.No. 5017/2019 15.Ex.No. 5079/2018	Charge 14.S.C.No. 5043/2018
	Orders 15.Crl. Misc.No. 5371/2020


(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Civil cases listed on 19-11-2020 are posted to 16-01-2021.

List of cases which are posted on 19-11-2020 in the court of Prl. Senior Civil Judge and JMFC, Anekal.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 145/2007	Arguments
2	O.S. No. 284/2007	Arguments
3	F.D.P.No.8/2009	Arguments
4	O.S. No. 1338/2006	Evidence
5	O.S. No. 2159/2006	Evidence
6	O.S. No. 273/2008	Evidence
7	O.S. No. 151/2008	Evidence
8	O.S. No. 99/2008	Evidence
9	O.S. No. 346/2008	Evidence
10	O.S. No. 59/2008	Evidence
11	O.S. No. 136/2009	Evidence
12	O.S. No. 581/2010	Evidence
13	O.S. No. 17/2011	Evidence
14	O.S. No. 588/2015	Evidence
15	LA.C. No. 66/2006	Evidence
16	O.S. No. 1271/2006	Hearing
17	O.S. No. 366/2014	Heaing
18	O.S. No. 412/2014	Heaing
19	O.S. No. 92/2016	Heaing
20	O.S. No. 2056/2006	Steps
Afternoon Session		
21	O.S. No. 199/20006	Steps
22	O.S. No. 1244/2006	Steps
23	O.S. No. 253/2007	Steps
24	O.S. No. 187/2007	Steps
25	O.S. No. 575/2007	Steps
26	O.S. No. 590/2007	Steps
27	O.S. No. 270/2008	Steps
28	O.S. No. 106/2009	Steps
29	O.S. No. 616/2016	Steps
30	O.S. No. 261/2017	Steps
31	O.S. No. 416/2019	Steps
32	O.S. No. 709/2020	Steps
33	O.S. No. 498/2007	Issues
34	O.S. No. 140/2011	Issues
35	O.S. No. 387/2011	Issues
36	O.S. No. 164/2014	Issues
37	O.S. No. 598/2015	Issues
38	O.S. No. 343/2015	Issues
39	O.S. No. 204/2015	Issues
40	O.S. No. 165/2015	Issues

Sd/-

Prl. S.C.J. and JMFC, Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 19.11.2020

Sl.No	Morning Session	Stage of the Case	Sl.No	After noon Session	Stage of the Case
1	OS No.536/2009	Further Chief	1	CC No. 911/2008	Arguments
2	CC No.483/2009	Evidence	2	CC No. 607/2011	Arguments
3	CC No. 1450/2011	Evidence	3	CC No.1020/2012	Arguments
4	CC No. 941/2008	Evidence	4	CC No. 872/2010	313 Statement of accused
5	CC No. 68/2009	Evidence	5	CC No. 813/2016	313 Statement of accused
6	CC No. 172/2010	Evidence	6	CC No. 112/2019	Plea
7	CC No. 173/2010	Evidence	7	CC No. 1386/2012	Evidence
8	CC No. 692/2010	Evidence	8	CC No. 642/2012	Evidence
9	CC No.1466/2010	Evidence	9	CC No. 941/2012	Evidence
10	CC No. 1133/2009	NBW to accused	10	CC No. 47/2013	Evidence
11	CC No.174/2010	NBW to accused	11	Crl.Misc No.264/2020	Notice to respondent
12	CC No. 727/2011	NBW to accused	12	Crl.Misc No. 265/2020	Notice to respondent
13	OS No. 404/2015	Compliance/ Issues	13	OS No.260/2019	Hear
14	Crl.Misc No. 810/2018	Comply	14	OS No.468/2010	Arguments
15	OS No.372/2019	Hear	15	CC No.457/2015	Steps
16	OS No.606/2007	Hear	16	CC No.254/2012	Notice to surety
17	OS No.233/2020	Hear On IA/ Issues	17	CC No. 1194/2012	Notice to surety
18	OS No.165/2019	Hear On IA/ Issues	18	CC No.463/2015	Summons
19	OS No.176/2016	Issues	19	CC No. 181/2016	Summons
20	OS No.424/2016	Issues	20	CC No. 2163/2016	Summons

NOTE :- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by the Hon'ble High Court of Karnataka.

**Prl.Civil Judge and JMFC.,
Anekal.**

**Matter listed on 19-11-2020 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 31/11	Evidence	1	OS.No. 189/08	Arguments
2	OS.No. 165/11	Evidence	2	OS.No. 18/14	Arguments
3	OS.No. 215/11	Evidence	3	OS.No. 127/09	Arguments
4	OS.No. 1/2012	Evidence	4	OS.No. 616/07	Hearing
5	OS.No. 147/13	Evidence	5	OS.No. 357/10	Hearing
6	OS.No. 464/13	Evidence	6	OS.No. 796/12	Hearing
7	OS.No. 588/13	Evidence	7	OS.No. 268/12	Hearing
8	OS.No. 95/14	Evidence	8	OS.No. 754/12	Hearing
9	OS.No. 245/16	Evidence	9	OS.No. 480/13	Hearing
10	OS.No. 283/16	Evidence	10	OS.No. 646/13	Hearing
11	OS.No. 301/16	Evidence	11	OS.No. 91/17	Hearing
12	OS.No. 471/16	Evidence	12	OS.No. 201/17	Hearing
13	OS.No. 217/07	Steps	13	OS.No. 263/18	Hearing
14	OS.No. 103/17	Steps	14	OS.No. 531/19	Hearing
15	OS.No. 137/17	Steps	15	OS.No. 187/20	Hearing
16	OS.No. 205/17	Steps	16	OS.No. 279/18	Hearing
17	OS.No. 230/17	Steps	17	OS.No. 71/07	Hearing
18	OS.No. 148/18	Steps	18	OS.No. 49/14	Hearing
19	OS.No. 502/18	Steps	19	PCR.No. 270/20	Sworn Statement
20	OS.No. 124/19	Steps	20	PCR.No. 7087/15	Hearing

All matters are listed for hearing.

NOTE:- All Advocates are requested to strictly follow SOP dated 12-11-2020 issued by the Hon'ble High Court of Karnataka.


**II Addl. Civil Judge & JMFC,
Anekal.**

In the court of Sri. Ramprashanth.M.N I Addl. Civil Judge & JMFC, Anekal.
Cause List dated: 19.11.2020

Sl. No.	Case number	Sl. No.	Case number
1	OS No.451/2005	21	OS No.345/2017
2	OS No.701/2008	22	OS No.467/2017
3	OS No.501/2008	23	OS No.435/2017
4	OS No.626/2008	24	OS No.575/2018
5	OS No.581/2010	25	OS No.315/2018
6	OS No.449/2010	26	OS No.557/2019
7	OS No.603/2010	27	OS No.85/2019
8	OS No.363/2010	28	OS No.87/2019
9	OS No.562/2011	29	OS No.163/2019
10	OS No.456/2011	30	OS No.170/2020
11	OS No.446/2011	31	OS No.246/2020
12	OS No.563/2011	32	Ex. No.3/2017
13	OS No.638/2011	33	Ex. No.2/2017
14	OS No.561/2011	34	Misc. No.13/2013
15	OS No.727/2013	35	Misc. No.4/2015
16	OS No.285/2014	36	CC No.1163/2010
17	OS No.537/2016	37	PCR No.213/2018
18	OS No.517/2016	38	PCR No.28/2018
19	OS No.299/2017	39	PCR No.171/2019
20	OS No.487/2017	40	CrI.Misc.No.111/2013

I Addl. Civil Judge & JMFC,
Anekal.

All advocates are requested to strictly follow SOP of the High Court of Karnataka.